Declaration of Assets and Liabilities

SAT CISTIA (SM -)

Vear 2022-2023

ABOVE 1, DHIRAS KUMAR (L), son/daughter/wife of SUNIL SHARMA aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as PATNA OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	NA	SUNIL SHARM	LILAWATI 9 DEVI	NA
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-A/L SUO APPYOX	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vI)	Jewellery (give details of weight and value)	Rogram G201D	NIL	NIL	NIL	NIL
(vli)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ohizaj Kumaz 08/02/2023

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	NIL	NIL	NIL	NIL
(v)	value Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Personal Loan 3BI BYMPATNA 7-35	igc 6.50 LAC	
X=1	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water	440		
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-DNZPK25489	OCI 50
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(III) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

Personal Detail

		1111
GPF/CPF/PRAN No.	:-	1111 05 35 84 56
Gender	:-	M (M/F)
Date of Birth	:•	12101991 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	B.L. A. S. 3
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	AURANGLABAD
I hereby knowledge and b		e that the above details are true to the best of my
		Signature Dhivaj Kumaz
		DUTAAT KIMADI

Name of Employee: DHIRAJ KUMAR(1)

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Date: 08/02/2023

Place: PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Ohiraj Kumarz 08/02/2023